

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) The Indian Airlines Corporation Ltd.

(b) A statement is placed on the Table giving the terms being finalised with the IAC. [See Appendix V, annexure No. 115.]

Films on Mineral Areas in Himachal Pradesh

1571. Shri Daljit Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government have a proposal to produce films on the mineral areas in Himachal Pradesh; and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) and (b). There is no proposal to produce films on the mineral areas in Himachal Pradesh.

Employment Exchanges

1572. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state the number of Employment Exchanges proposed to be opened in the Punjab State during 1958-59?

The Deputy Minister of Labour (Shri Abid Ali): Four.

Small Scale Industries in Punjab

1573. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state what are the types of machines provided for the development of small scale industries in Punjab by the National Small Industries Corporation upto the 31st December, 1957?

The Minister of Commerce and Industry (Shri Morarji Desai): Electric Motors, Lathes, Power Punching Press, Welding Set, Grinding Machines, Shaping Machines, Milling Machines, Drilling Machines, Calendering Machines, Hobbing Machines,

Knitting Machines, Band Saws, Wood Working Machines and Nut Making Machinery.

Khadi and Village Industries Board, Punjab

1574. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of Government aid or loan received by the Khadi and Village Industries Board of Punjab during 1956-57 and 1957-58;

(b) the total amount of non-official grants received by them; and

(c) how many people have been benefited by this disbursement?

The Minister of Commerce and Industry (Shri Morarji Desai): (a)

Year	Grants		Loans	
	Rs.		Rs.	
1956-57	Nil		Nil	
1957-58	2,90,675		6,55,400	

(b) and (c). The Khadi and Village Industries Board of the Punjab is a statutory authority set up under the Punjab Act No. 40 of 1956 and is not primarily responsible to the Central Government for its activities. Information is, however, being collected from the State Government and will be laid on the Table of the House in due course.

MOTION FOR ADJOURNMENT

FIRE IN SADAR BAZAR

12 hrs.

Mr. Deputy-Speaker: I have received notice of an adjournment motion from Shri Braj Raj Singh. It reads:

"Failure of the Delhi Electricity Board to keep the power lines in order in Gandhi Market in Sadar Bazar, Delhi as a result of which electric short circuit occurred yesterday in that area resulting in a devastating fire in